

Cut in Non-Plan Expenditure

604. **Shri P. C. Borooah:**
Shri A. N. Vidyalankar:
Shri M. L. Jadhav:

Will the Minister of Finance be pleased to state:

(a) whether a Conference of Chief Ministers was called by the Prime Minister to launch a drive to cut non-Plan expenditure;

(b) if so, the broad outlines of the drive; and

(c) the extent of non-Plan expenditure during the last three years and how far it is likely to be reduced this year?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) The Conference was called to discuss matters relating to the present economic situation, including economy in public expenditure, both Plan and non-Plan. The deliberations aimed at effecting, both by the Centre and the State Governments, an economy of

(i) 3 per cent in revenue expenditure of an administrative nature;

(ii) 5 per cent in capital expenditure;

(iii) 15 per cent under civil works in the budgeted figures for 1966-67. In regard to the Central budget, the above economies will be made on a selective basis after a review of the budgets of the individual Ministries.

(c) Figures of non-Plan expenditure of Central Government during the last three years (excluding Railways) are as follows:

1962-63 (actuals)	2061
1963-64 (actuals)	2538
1964-65 (actuals)	2850

(Figures of expenditure for 1965-66 are not yet available). The extent of

reduction likely to be effected in the budget for 1966-67 will be known only after the review of the budgets of Ministries has been completed.

सिचाई योजनाएं

605. श्री किशन पटनायक :

डा० राम मनोहर लोहिया :

श्री मधु लिमये :

क्या सिचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चौथी पंचवर्षीय योजना में छोटी और मध्यम सिचाई कार्यों पर अधिक जोर देने के बारे में कोई निर्णय किया गया है;

(ख) बड़ी सिचाई योजनाओं में से किन-किन योजनाओं को प्राथमिकता दी जायेगी; और

(ग) उड़ीसा में टीकर पाड़ा परियोजना के सम्बन्ध में अब तक क्या निर्णय किया गया है ?

सिचाई और विद्युत् मंत्री (श्री फलरुद्दीन अहमद) : (क) से (ग). चौथी पंचवर्षीय योजना को अभी अन्तिम रूप देना बाकी है। जब तक यह अन्तिम रूप नहीं दिया जाता तब तक नई योजनाओं को रोके रखना पड़ेगा।

House rent Allowance

606. **Shri Jedhe:** Will the Minister of Finance be pleased to state: .

(a) whether it is a fact that a Government servant sharing Government accommodation with other Government employee is entitled to house rent allowance;

(b) if so, whether it is also a fact that dependants of Government employees holding posts under Government and sharing accommodation with their parents are not entitled to house rent allowance; and

(c) if so, the reasons for this discrimination between the two Government employees?